

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14356/2005

(From the judgement and order dated 05/05/2005 in CWP No. 5746/2003 of the HIGH COURT OF RAJASTHAN AT JAIPUR)

RAJENDRA SINGH SHEKHAWAT & ORS.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T., c/delay in filing counter affidavit and office report )

Date: 31/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Satbir T., Adv.

Mr. Anil Karnwal, Adv.

Dr. K.P.S. Dalal, Adv.

Dr. Sushil Balwada, Adv.

For Respondent(s) Mr. S. Borthakur, Adv.

for Mr. Ansar Ahmad Chaudhary, Adv.

Mr. Manoj Swarup, Adv.

Ms. Lalita Kohli, Adv.

Ms. Mona Rajvansi, Adv.

Mr. Anubhav Kumar, Adv.

for M/s Manoj Swarup & Co., Advs.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter circulated by learned counsel for the respondent.

The special leave petition is adjourned.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Asstt.Registrar